(c) The earlier trend of investment is expected to continue by US & other countries in the Food Processing sector in India.

Synthetic Drug Abuse

- 2206. SHRI BANWARI LAL PUROHIT: Will the Minister of WELFARE be pleased to state:
- (a) whether the Government are aware that there are alarming increase in Synthetic drug abuse in the country;
- (b) if so, whether the Government propose to take steps to check the increase in number of synthetic drug cases;
 - (c) if so, the details thereof; and
- (d) the details of guidelines issued by the Union Government to State Governments to check the cases of drug abuse?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) As per the reports received from the voluntary organisations assisted by this Ministry, under the Scheme for Prohibition and Drug Abuse Prevention, there is an increasing trend in the use of synthetic drug abuse in the country.

(b) to (d) The Ministry is implementing the scheme for Prohibition and Drug Abuse Prevention which a community based approch for building awareness and educating people about ill-effects of drug abuse, treatment and rehabilitation of drug addiction. Under this Scheme, grant-in-aid to the extent of 90% of the approved expenditure as per norms under the Scheme is released to the voluntary organisations for setting up/maintenance of Deaddiction-cum-Rehabilitation Centres, Awareness and Counselling Centres for Awareness and Preventive Education Programmes and organising of De-addiction camps.

Indian Drug Co. in the Dock

2207. SHRI SANAT KUMAR MANDAL : Will the MINISTER OF CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether the attention of the Government has been drawn to the news item captioned "Dumping by China puts Indian Drug Cos. in the dock" appearing in 'The Observer of Business and Politics' dated July 10, 1997;
 - (b) if so, the facts of the matter reported therein;
 - (c) the reaction of the Government thereto; and
- (d) the steps being taken by the Government to safeguard the interests of the Indian Drug companies?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM): (a) Yes, Sir.

- (b) and (c) No complaint has been received by the Government regarding dumping of Metronidazole by China in the Indian market.
- (d) Under Indian Customs Tariff Act and the rules framed thereunder, a product is deemed to be dumped, if it is exported from any country at less than its normal value. An anti-dumping duty can be imposed only after it is established that there is dumping and that the dumped imports caused are threaten to cause material injury to the domestic industry or materially retard the establishment of the domestic industry. All the Petitions against dumping should be submitted to the Government for the purpose of conducting investigations for imposing of anti-dumping duties. An investigation regarding dumped imports would normally be initiated only upon receipt of written Petition by or on bahalf of the affected domestic industry.

Task Force on Traffic Control

2208. SHRI I.D. SWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of registered road accidents and the number of persons died due to these accidents in NCT, Delhi during the last three years;
- (b) the steps taken by the Delhi Traffic police to check road accidents to regulate traffic and to apprehend the offending drivers;
- (c) whether the Lt. Governor of Delhi had set up task force on traffic control in the Capital;
- (d) if so, the achievements made by the task force, so far:
- (e) whether the number of road casualties came down and traffic bottlenecks removed as a result thereof; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) The requisite information is as follows:

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-	Year	No of accidents	No. of Persons killed	
	1994	9050	1884	
	1995	10138	2070	
	1996	11315	2091	

(b) The steps being taken by Delhi Traffic Police to prevent road accidents in Delhi include strict enforcement of traffic rules, upgradation of traffic signal system, construction of road dividers, speed breakers and such other features and educating the public about the road safety measures. It has also been decided to introduce Mass Rapid Transit System